Procurement of furniture in Kendriya Vidyalaya No. %, Hardwar

3007. SHRI CHATURANAN MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether authorities of Kendriya Vidyalaya No. 2 BHEL (Hardwar) during 1988-89 purchased furniture for the school;

(b) whether it is a fact that payment was made for the 'Sheesham' wood furniture but actually furniture was made of Luclyptus wood; and

(c) if so, whether Government process to hold any enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAI MEHTA): (a) and (b) Furniture is purchased locally by the Principal. No complaint about purchase of furniture made of Eucalyptus wood instead of Sheesham wood has been received by the Kendriya Vidyalaya Sangathan.

(c) Does not arise.

Memorandum from the Railway Pensioner's Welfare Association, 'Madurai

3008. SHRI SAMAR MUKHERJEE. Will the PRIME MINISTER be pleased to state:

 (a) whether a memorandum dated the 29th April, 1990 has been received in the Ministry of Personnel, Public Grievances and Pensions from Railway Pensioners' Welfare Association, Madurai;

(b) if so, what are their demands made in the said memorandum; and

(c) what steps have been taken by Government to settle the demands?

THE PRIME MINISTER AND MINISTER OF PERSONNEL,, PUBLIC GRIEVANCES AND PENSIONS (SHRI VISHWANATH PRATAP to Questions

SINGH): (a) Yes, Sir.

(b) The Association has demanded that the recommendations of the Fourth Commission Central Pay regarding retirement benefits should be given effect to from 1-6-83, the date on which the first interim relief was granted to the Central Government employees, instead of from 1-1-86 as done by the Government.

(c) The Fourth Central Pay Com mission had specifically recommended giving effect to its recommendations on the retirement benefits with effect from 1-1-86. This recommendation has been acceped and implemented by Govern ment. No change is considered neces sary in this regard.

Central Assistance for Darjeeling Gorkha Hill Council

@<a3009. SHRI RATNA BAHADUR RAIfWill the PRIME MINISTER be pleased to state.

(a) what was the total amount of Central assistance made to the Darjeeling Gorkha Hill Council during the financial year 1989-90;

(b) whether Government have received utilisation certificate of ex-pendiure of this amount, if so, what are the details thereof; and

(c) what is the amount earmarked for 1990-91 as Central financial assistance to the Darjeeling Gorkha Hill Council?

THE MINISTER. OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE OF PROGRAMME IMPLE MINISTRY MENTATION (SHRI BHAGEY GOBARDHAN): (a) Rs. 18. 75 crores were allocated as special central assis tance to Darjeeling Gorkha Hill Coun cil (DGHC) during the financial year 1989-90.

@@ Previously Unstarred Question 2590 transferred from the 30th August, 1990.

[4 SEP. 1990]

(b) Yes, Sir. Total expenditure during the first three quarter was Rs. 12. 76 crores and another Rs. 5. 99 crores was expected to have been spent by 31st March, 1990. The details of

expenditure till December 31, 1989 are given in the Statement enclosed. (See below) to Questions

(c) Rs. 16. 32 crores have been earmarked for 1990-91 as special central assistance to Darjeeling Gorkha Hill Council. Thi_s includes Rs. 1. 67 crores which would become available for Darjeeling Gorkha Hill Council if an additional sum of Rs. 3. 33 crores is provided for the Hill Areas by the State Government.

(Rs. in lakhs)

Statement

Expenditure Report for Darjeeling G orkha Hilt Council Sub-Plan 1989-90

S. No.	Heads of Development!	nt! Outlav Ex ture till 31-12-			xpendi- 2-89
1.	Agriculture Development	<u>.</u>			212-32
11.	Animal Resource Development		. 57. 68		42-44
111.	Forestry		157-81		35-14
IV.	Rural Development			73-00	71.00
V.	Cooperation •.		10-33		_
VI.	Industries '. '•.			16000	57-47
Vll.	'				120.00
VIII.					450-00
IX.	Energy		; 20-00		
Х.					20.00
XI.	Social & Community Services.	TOTAL;		48006	267-63

. 1875 CC 127600

Manufacturing of T. V. Glass Shells by Taloja Unit of BEL

3010. SHRIMATI SARALA MAHES-HWARI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Taloja Unit of Bharat Electronic Limited in Maharashtra possesses indigenous technology in the field of Black and White TV Glass shells, including i colour technology;

(b) if so, the reasons for proposed import of the said items; and

(c) whether Government propose to review the matter in order to 'give

opportunity to BEL, Taloja Unit to manufacture the said items, indigenously?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA); (a) The Taloja unit of Bharat Electronics is manufacturing glass shells for Black & White TV picture-tubes. It does not posses the know-how or facilities for manufacture of glass shells for colour picture tubes.

(b) Import of Black & White glass shells is necessary as the annual production capacity of the Taloja unit is